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WA-2845-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 17th OF OCTOBER, 2025

WRIT APPEAL No. 2845 of 2025

SAROJ PATEL

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Mohit Verma - Advocate for appellant.

Shri Vivek Sharma - Deputy Advocate General for respondents/State.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for appellant seeks leave to withdraw the appeal with liberty to approach the appropriate Revenue Authorities for redressal of his remedies.

The appeal is according dismissed as withdrawn.

All rights and contention of the parties are reserved.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE